

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 166854/2018,166855/2018 in Civil Appeal No(s). 9110-9111/2014

RAKESH NIGAM & ORS.

Appellant(s)

VERSUS

RANNO DEVI (D)

Respondent(s)

(ONLY IA NOS. 166854 & 166855

IA No. 166854/2018 - APPLICATION FOR SUBSTITUTION

IA No. 166855/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 19-08-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Appellant(s) Mr. Anil Kumar Sinha, Adv.
Mrs. Rachna Gupta, AOR

For Respondent(s) Ms. Sunita Pandit, Adv.
Ms. Asha G. Nair, AOR.

Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing substitution application is condoned.

Abatement is set aside and application for substitution is
allowed.

Amended Cause title be filed within two weeks.

Office to proceed further.

(R. NATARAJAN)
COURT MASTER (SH)

(SANTOSH KUMAR)
BRANCH OFFICER